

File No. 09(09)2018/CAC Nominations/RCD/FSSAI  
**Food Safety and Standards Authority of India**  
(A Statutory Authority established under Food Safety and Standards Act, 2006)  
FDA Bhawan, Kotla Road, New Delhi-110002

Dated the 06 March, 2019

To,

As per list attached.

**Subject:- Call for nominations-Central Advisory Committee of FSSAI-reg.**

This is with reference to Sections 11 and 12 of the Food Safety and Standards Act, 2006 regarding constitution of the Central Advisory Committee and Functions, which are, inter alia, as under:-

**"11. Central Advisory Committee.-** (1) *The Food Authority shall, by notification, establish a Committee to be known as the Central Advisory Committee.*

(2) *The Central Advisory Committee shall consist of two members each to represent the interests of food industry, agriculture, consumers, relevant research bodies and food laboratories.....*

**12. Functions of Central Advisory Committee.**

(2) *The Central Advisory Committee shall advise the Food Authority on –*

- (a) *the performance of its duties under this section and in particular in drawing up of a proposal for the Food Authority's work programme,*
- (b) *on the prioritisation of work,*
- (c) *identifying potential risks,*
- (d) *pooling of knowledge, and*
- (e) *such other functions as may be specified by regulations.*

(3) *The Central Advisory Committee shall meet regularly at the invitation of the Chairperson of Central Advisory Committee or at the request of at least one-third of its members, and not less than three times a year.*

2. The Food Safety and Standards Authority of India has already established the Central Advisory Committee, which has been functional since 2009. However, as per Clause 2A the *Transaction of Business Regulations* of the Central Advisory Committee, *"the members from the food industry, agriculture, consumers, relevant research bodies and food laboratories with relevant expertise shall be appointed by the Food Authority for a period of three years from the date of their appointment and shall be eligible for re-appointment for a period of three years.*

3. The notification for appointment of members from the aforesaid categories was issued on 18<sup>th</sup> May, 2016:

Sl. No.	Category	No.
1	Representatives of the Food Industry	Two
2	Representatives of Agriculture	Two
3	Representatives of Consumers	Two
4	Representatives from Research Bodies	One
5	Representatives from Food Laboratories	One

4 Since the tenure of the members appointment from the above categories is expiring shortly, it is proposed to appoint members from these categories for a future term of three years. It may be noted that these representatives are to be appointment by name and not in their ex-officio capacity.

5 Accordingly, nominations of suitable candidates for appointment as members of the Central Advisory Committee from the above mentioned categories are invited from organisations engaged in the areas mentioned above. The nomination(s) should contain the qualifications, experience, competence, and services rendered in the respective field of interest of the recommended candidate. The nominations may be forwarded to Shri R.K. Mittal, Head (Regulatory Compliance), Email: [enforcement1@fssai.gov.in](mailto:enforcement1@fssai.gov.in) latest by **10<sup>th</sup> April, 2019 (Wednesday)**.

6 It is also requested that contents of this communication may be disseminated to other sister organisations for wider publicity.

Yours faithfully,



(Pawan Agarwal)  
Chief Executive Officer

**Encl. as above.**

S. No.	Name and Address
1.	Joint Secretary, Ministry of Food Processing Industries Panchsheel Bhawan, August Kranti Marg Khelgaon, New Delhi- 110049
2.	Joint Secretary, Department of Consumer Affairs Krishi Bhavan, New Delhi- 110001
3.	Joint Secretary, Department of Agriculture Krishi Bhavan, Dr. Rajendra Prasad Road, New Delhi,110001
4.	ASSOCHAM Corporate Office, 5, Sardar Patel Marg Chanakyapuri, New Delhi – 110021
5.	PHD Chamber of Commerce and Industry PHD House, 4/2 Siri Institutional Area August Kranti Marg, New Delhi 110016
6.	All India Food Processors Association 206, Aurobindo Place Market, Hauz Khas, New Delhi-110016
7.	Confederation of Indian Industry (CII) The Mantosh Sondhi Centre 23, Institutional Area, Lodi Road, New Delhi - 110 003 (India)
8.	FICCI Federation House Tansen Marg, New Delhi 110001
9.	All India Association of Industries New Excelsior Building, 6th Floor, A.K. Nayak Marg, Fort, Mumbai – 400 001. Maharashtra
10.	Indian Chamber of Commerce 4, India Exchange Place, Kolkata-700001
11.	CERC (Consumer Education and Research Centre) 'Suraksha Sankool', Thaltej, Sarkhej-Gandhinagar Highway, Ahmedabad-380 054
12.	Citizen Consumer and Civic Action Group 9/5, 2nd Street, Padmanabha Nagar, Adyar, 2nd St, Padmanabha Nagar, Adyar,

S. No.	Name and Address
	Chennai, Tamil Nadu 600020
13.	Consumer Voice Consumer VOICE (Voluntary Organization in Interest of Consumer Education) O-45, Basement, Lajpat Nagar-II, Ring Road, New Delhi-110024
14.	Consumer Guidance Society of India Block 'J', Azad Maidan, Mahapalika Marg, Opposite Cama Hospital Mumbai, Maharashtra 400001
15.	CUTS (Consumer Unity of Trust Society) D-217, Bhaskar Marg, Bani Park, Jaipur 302 016
16.	CONCERT (Centre for Consumer Education Research, Teaching, Training and Testing) 3/242, Rajendra Garden, Vettuvankeni, Chennai - 600 115.
17.	Bhart Krishak Samaj A1, P Deshmukh Kshn Bhavan, Dr Punjab Rao, Nizamuddin East, Nizamuddin East, New Delhi, Delhi 110013
18.	CART - Centre for Action Research and Training H.I.G- 10/6, Phase-I, H.B. Colony, C.S.Pur, Bhubaneswar - 751016 (India)
19.	ARAVALI - Association for Rural Advancement through Voluntary Action and Local Involvement (India)
20.	VIMTA Labs Limited, 142, IDA, Phase-II, Cherlapally, Hyderabad-500051, Andhra Pradesh.